GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:557 ANSWERED ON:26.11.2012 ROAD ACCIDENTS

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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of road accidents occurred in the country particularly on national highways during the last three years and the current year, State-wise and UT-wise and the reasons therefor;
- (b) the States which have registered an increase in the number of road fatalities and the States wherein the number of road accidents has reduced, State-wise;
- (c) the details of global status report on road safety by the World Health Organisation along with the safety measures if any suggested by them and the details of accidents prone areas/stretches/ locations identified in India, State-wise;
- (d) the steps taken/programmes started by the Government to minimize road accidents in the country; and
- (e) the facilities being provided by the Government in this regard and the funds earmarked and spent on the road safety awareness programmes during the period?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) Details of State-wise/Union Territory wise number of total road accidents including on National Highways reported during the years 2009 to 2011 (the latest available data) are at Annexure 1. The analysis of road accident data received from States/UTs reveals that drivers' fault is the single most important factor responsible for accidents (77.5%). Some of the other factors responsible for road accidents are as under:

Fault of pedestrian 2.4%
Fault of cyclist 1.3%
Defect in road conditions 1.5%
Defect in condition of motor vehicle 1.6%
Weather condition 1.0%
All other causes 14.8%

Includes Fault of Driver of other vehicles, Fault of Passengers, Poor light condition, Falling of boulders, Neglect of civic bodies, Stray animals, other causes and causes not known.

- (b) The details of states which have registered an increase in the number of road fatalities and the States wherein the number of accidents has reduced during 2011 are given at Annexure II.
- (c) The key findings of the Global Status Report on Road Safety (2009) by the World Health Organization and the suggested safety measures are at Annexure III. The details of identified accidents prone areas /black spots in India is at Annexure IV.
- (d) & (e) The Ministry has taken the following steps to minimize road accidents in the country:-
- i) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- ii) The Government has constituted National Road Safety Council as the apex body to take policy decisions in matters of road safety. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees.
- iii) The Ministry has adopted a multi pronged strategy to address the issue of road safety based on four E's of Road Safety viz. (i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) Emergency care.
- (iv) Road safety has been made an integral part of road design at the planning stage.

- (v) Road Safety Audit of selected stretches of National Highways/Expressways.
- (vi) Establishment of driving training institutes.
- (vii) Tightening of safety standards of vehicles like helmets, seat belts, power-steering, rear view mirror.
- (viii) Publicity campaigns on road safety awareness.

The details of important schemes run by Ministry of Road Transport and Highways to promote road safety are as follows:-

- (i) Publicity Measures and Awareness Campaign on Road Safety: With a view to raise road safety awareness among the public, the Government undertakes various publicity measures in the form of telecast/broadcast of T.V. spots/Radio jingles; organizing Road Safety Week, Seminars, Exhibitions, All India Essay Competition on Road Safety; printing of posters, calendars, children activity books etc., containing road safety messages for various segments of road users viz. pedestrians, cyclists, school children, heavy vehicle drivers etc.
- (ii) Refresher Training of drivers in Unorganised Sector and Human Resource Development:- Financial assistance is given to States/ UTs for setting up of Model driving training schools to produce good drivers. In addition, refresher training to on the job drivers in unorganised sector is also given through a few reputed Organisations.
- (iii) National Highway Accident Relief Service Scheme (NHARSS): The scheme entails providing cranes and ambulances to States/ UTs for relief and rescue measures in the aftermath of accidents by evacuating road accident victims to nearest medical aid centre and for clearing the accident site.
- (iv) Road Safety and Pollution Testing Equipments and Programme Implementation: Road Safety equipments like Interceptor are provided to States/ UTs for enforcement and implementation of various rules & regulations relating to road safety.

The amount earmarked/spent for Road Safety Programmes during the last three years is given below:

Funds Allocated and Spent on Road Safety Activities

(Rs in crore)
Year Funds Allocated Funds Spent

2009-10 79.00 22.39 2010-11 180.00 58.06 2011-12 109 77.89